

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/3342/A

From :- Smti. Pronita Morang  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 23<sup>rd</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJB/2214(E) dtd. 21.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 23.05.2025 till the morning of 26.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/3343/A, dated , 23-05-2025**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

@  
23.05.25

**JT. REGISTRAR (VIGILANCE)**

Date